

**ANNOUNCEMENT BY THE CHAIR**

MR. CHAIRMAN: Hon. Members, the security breach incident on the 13<sup>th</sup> of December, 2023, is a matter of collective concern. It concerns this side, concerns that side, concerns all over the nation. Incidents of such nature have also occurred in the past. It is our collective responsibility to ensure that this august institution works in the safest and most conducive atmosphere. A high-level inquiry committee for in-depth investigation of the incident and formulating a concrete action plan to ensure that such incidents do not occur has already been constituted by the hon. Speaker, Lok Sabha. Its findings will be shared with the House in due course. ..(*Interruptions*).. Hon. Members, I plead with you, in the name of our founding fathers, we are here to help our people at large. Those who are shouting, those who are not participating, those who are getting away from their constitutional duties, they are doing great injustice to half of humanity. We can't even contribute to the welfare of our mothers and sisters. What we are doing today is not expected of the Upper House, the House of Elders. I am in a helpless situation. I hope the Leader of the Opposition will see me in my Chamber. I do have every hope, optimism and confidence that good sense will prevail. We will not become a shouting brigade; we would become a brigade for debate, dialogue, discussion, deliberation to serve the interest of our people. We would meet at 4.00 p.m. today. The hon. Leader of the Opposition may spare time to see me in my Chamber. The House is adjourned till 4.00 p.m.

*The House then adjourned at nineteen minutes past two of the clock.*

*The House reassembled at four of the clock,*

MR. CHAIRMAN *in the Chair.*

MR. CHAIRMAN: Hon. Members, it is our fundamental duty to maintain order in the House. ...(*Interruptions*)... Please take your seats. ...(*Interruptions*)... Take your seats. ...(*Interruptions*)... Jairam ji, please take your seat. ...(*Interruptions*)... Take your seat first. ...(*Interruptions*)... The Members have to resume their seats. ...(*Interruptions*)... There can be no transaction of Business in the House unless the House is in order. ...(*Interruptions*)... Dr. K. Keshava Rao, don't get agitated. Take care of your health. I am concerned. ...(*Interruptions*)... Please. ...(*Interruptions*)...

And don't rise; otherwise, there will be a problem. ...(*Interruptions*)... You can address while sitting. I know your problem. You can read by sitting. I appeal to the hon. Members to take their seats. ...(*Interruptions*)... Shaktisinh *ji*, you know it that you can't speak other than from your seat. Randeep Singh Surjewala *ji* and Neeraj Dangi *ji*, please go to your seats. ...(*Interruptions*)... Ameer Yajnik *ji*, you are such a distinguished professional; please go to your seat. Ranjeet Ranjan *ji*, please go to your seat. ...(*Interruptions*)... We cannot function in the House unless the House is in order. ...(*Interruptions*)... Shrimati Jebi Mather Hisham, you are shouting slogans. ...(*Interruptions*)... I would appeal to the hon. Members; this has been a very, very disturbing day for us. ...(*Interruptions*)... Even with respect to women's reservation in the State of Jammu and Kashmir, we could not rise in support of our sisters and brothers. ...(*Interruptions*)... We did not cooperate. ...(*Interruptions*)... Look at Shrimati Jebi Mather Hisham. ...(*Interruptions*)... Look at the way she is shouting! ...(*Interruptions*)... That is not the way you should conduct yourself. You are a young Member of the House. Why become a part of shouting brigade and disrupt the House? ...(*Interruptions*)... Hon. Members, unfortunately, my appeal to the Leader of the Opposition also, to see me in my Chamber, has not been heard. ...(*Interruptions*)... Shri Venugopal, Shrimati Rajani Ashokrao Patil.. ...(*Interruptions*)... Hon. Members, in deep anguish and deep pain... ...(*Interruptions*)... The House will meet at 4.30 p.m. I do hope, Ketkar *ji*, with your experience, you will realise the enormity of our crime against *Bharat*.

It is no less than a crime against *Bharat*. ...(*Interruptions*)... We are weaponising disruption and disturbance. ...(*Interruptions*)... It cannot be allowed to happen. ...(*Interruptions*)... The House is adjourned to meet at 4.30 p.m. today.

*The House then adjourned at five minutes past four of the clock.*

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*The House reassembled at thirty minutes past four of the clock,*

MR. CHAIRMAN *in the Chair*.

### **SUSPENSION OF MEMBERS**

MR. CHAIRMAN: Hon. Members,.....(*Interruptions*)...